GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.3198 TO BE ANSWERED ON 05.01.2018

SCHEME FOR ONE STOP CENTRE

3198. KUMARI SUSHMITA DEV: SHRI DUSHYANT CHAUTALA: DR. RAVINDRA KUMAR RAY: SHRI SHER SINGH GHUBAYA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features and facilities/ services available under the One Stop Centre (OSC) scheme implemented by the Government for women affected by violence;
- (b) the details of proposals received from States/UTs for setting up of OSCs/ Sakhi centres under the scheme along with the proposals approved/lying pending and the funds sanctioned/released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the details of centres presently operational out of sanctioned projects in the country along with the number of women assisted thereby, State/UT-wise;
- (d) whether the Government proposes to set up at least one such centre in every district in the country and if so, the details thereof; and
- (e) the measures taken by the Government for the effective functioning of these centres?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) The Ministry is implementing Scheme for setting up One Stop Centre since 1st April 2015 to support women affected by violence. The scheme aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psycho-social counselling, temporary support services to women affected by violence.
- (b) to (d) Under the scheme, it has been envisaged that One Stop Centre would be set up across the country in phased manner. In the first phase, one Centre was sanctioned per State/UT. Further, 150 additional Centres are taken up in second phase during 2016-17. Recently, the Government of India has approved setting up 150 additional districts during the year 2017-18, 2018-19 and 2019-20. The funds have been sanctioned as per schematic norms of the Scheme. So far, 170 One Stop Centres have become operational. The State-wise details of fund sanctioned during 2015-16, 2016-17 and current year is at Annexure-I.
- (e) The Ministry is regularly monitoring and reviewing the implementation of One Stop Centres through workshops/conferences with State Governments/UT Administrations and surprise inspection visits by the officers of the Ministry.

Annexure referred to in reply to Part (b) to (d) to the Lok Sabha Unstarred Question No. 3198 for 05.01.2018 regarding "Scheme for One Stop Centre".

The number of One Stop Centres and funds sanctioned to the States/UTs under One Stop Centre Scheme are as under (Da. In Jahr)

			(Rs. In lakh)	
SI. No.	Proposal Received States/UTs	2015-16	2016-17	2017-18
1	Andaman & Nicobar Islands	13.19		31.20
2	Andhra Pradesh	13.19	268.97	330.13
3	Arunachal Pradesh	13.19	28.41	53.00
4	Assam	38.84	75.65	
5	Bihar	13.19	198.90	
6	Chandigarh	13.19		
7	Chhattisgarh	48.30	734.27	146.08
8	Dadra Nagar Haveli	43.37		
9	Daman & Diu	45.88		10.84
10	Goa	45.88	19.41	
11	Gujarat	45.88	38.82	
12	Haryana	36.41	116.48	38.30
13	Himachal Pradesh	37.68		15.00
14	Jammu & Kashmir	45.88	95.65	87.52
15	Jharkhand	10.26	56.82	18.47
16	Karnataka	45.88	85.24	
17	Kerala	45.08	113.65	
18	Madhya Pradesh	45.88	773.04	
19	Maharashtra	45.88	213.55	413.34
20	Manipur	12.89		
21	Meghalaya	13.19	28.41	7.75
22	Mizoram	37.68		26.10
23	Nagaland	45.88	55.41	65.41
24	Odisha	10.28	15.00	
25	Puducherry	37.00		19.41
26	Punjab	43.82	97.07	204.58
27	Rajasthan	12.12	346.24	
28	Sikkim	45.88		
29	Tamil Nadu	45.88		
30	Telangana	45.88	155.31	48.69
31	Tripura	45.88		
32	Uttar Pradesh	45.88	454.63	
33	Uttarakhand	13.19	58.24	114.51